

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

Item No. 10  
IB-612/ND/2020

**Under Section: 9 of IBC.**

**In the matter of:**

RDC Concrete (India) Pvt. Ltd.	...	<b>Applicant</b>
Vs		
Lotus Greens Developers Pvt. Ltd.	...	<b>Respondent</b>

**Order delivered on 02.03.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant :  
For the Respondent :

**ORDER**

None for the applicant. In the interest of Justice, matter adjourned  
to 19.03.2020.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

MUKESH

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**